

**DAMAGE TO CROPS BY ELEPHANTS IN
KAILASAHAR**

803. Shri Dasaratha Deb: Will the Minister of States be pleased to state:

(a) whether it is a fact that the elephants cause damage to the crops of the cultivators in Manu and Deo Valley, Kailasahar;

(b) whether it is a fact that some of these elephants belong to local zamindars; and

(c) what steps Government have taken to protect the crops there?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Yes.

(c) Whenever reports of such damage are received, armed men are deputed to scare away elephants by gun fire and steps taken to impound tame ones.

**COMMISSIONER FOR SCHEDULED CASTES
AND TRIBES**

804. Shri Nanadas: Will the Minister of Home Affairs be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Scheduled Tribes has submitted his report for the period ended on the 31st December, 1952;

(b) if so, whether the report will be placed on the Table of the House; and

(c) when it will be discussed in the House?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). The report was received in the first week of March and is being printed. The dates on which the copies of the report will be laid on the Table of the House and it will be brought before the House for discussion will be settled as soon as printed copies are available.

**STIPENDS FOR TRAINING IN ENGINEERING
AND INDUSTRIAL ESTABLISHMENTS**

805. Shri Kelappan: Will the Minister of Education be pleased to state:

(a) how the 175 senior and 60 junior stipends for training in Engineering and Industrial establishments for graduates and diploma holders in Engineering and Technology were distributed State-wise in 1952-53;

(b) whether the sum of rupees eight lakhs provided for research work in 1952-53 has been spent;

(c) the total number (State-wise) of research scholarships given in 1952-53 and the annual value of each scholarship;

(d) out of the 30 lakhs provided for grant to universities and other institutions for 1952-53 how many universities received grants and how many applied for grant;

(e) the names of the universities which received grants, the amounts received, also the names of those which were refused such grants; and

(f) out of rupees five lakhs for recurring grants for 1952-53 how many universities are receiving these grants, their names, and the amount received by them?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The required information is placed on the Table of the House.

(b) The provision has not been fully spent. The expenditure so far incurred during the current year is Rs. 5,11,100.

(c) The required information is laid on the Table of the House.

(d) to (f). 26 Universities have submitted their five-year plans of development which are under the consideration of the Government. The plans of certain Universities have been selected for immediate implementation and grants have been made to them this year. The cases of others are being considered for grants in subsequent years. A statement showing the names of Universities which have submitted their 5-year plans of development, the Universities selected for grants this year, the amount of grant, non-recurring and recurring sanctioned is laid on the Table of the House. [For (a), (c) and (d) to (f), See Appendix VII, annexure No. 28.]

**ARRESTS UNDER THE PREVENTION OF
CORRUPTION ACT**

806. Shri S. C. Samanta: (a) Will the Minister of Home Affairs be pleased to state how many persons were arrested under the Prevention of Corruption Act 1947 in the year 1952?

(b) How many of them were punished?

(c) What were the corresponding figures in 1951?

The Minister of Home Affairs and States (Dr. Katju): (a) 51.

(b) None, as the cases have not yet been decided.

(c) 40 and 10 respectively.